

**GOVERNMENT OF NCT OF DELHI  
DELHI DISASTER MANAGEMENT AUTHORITY**

No. F.2/07/2020/S.1/pt file-II/ 390

Dated: 22.04.2021

**ORDER**

Whereas, the Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, the sudden spurt in COVID-19 cases and the high rate of positivity have led to a large number of hospital admissions. A high proportion of patients are on supplemental Oxygen and under ICU care and this has led to quantum increase in Medical Oxygen requirement in various COVID related health establishments. To meet this essential requirement, Government of India has issued State wise allocation order for the daily allocation to States and its inter se distribution among various suppliers. Consequently, in many cases, the existing contractual arrangements have either been disturbed or the Health Facility's Oxygen requirement has exceeded the contractual quantity, thereby leading to widespread disruption in the supply chain leading to a precarious situation. Furthermore, local supply side disruptions in the neighbouring States is leading to wide variation in day to day delivery of Oxygen to Delhi.

And whereas, the Hon'ble Delhi High Court has also ordered that Govt. of NCT of Delhi shall immediately work out the logistics of procuring the O<sub>2</sub> quantity from the suppliers as per the quota allocated by Gol.

Now, therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, GNCTD, hereby directs as follows:

1. Allocation: Allocation and supply of Oxygen to all Health establishments will be strictly regulated as per allocation orders issued by the Government from time to time. The order will specify the daily allocation in respect of all health establishments as well as the inter-se distribution amongst different suppliers. The allocation order shall supersede any existing contractual arrangements entered into by any Health establishment with any supplier until further orders. This arrangement shall come into effect from 00:00 hrs on 23.04.2021.
2. The entire distribution of O<sub>2</sub> after its entry in NCT of Delhi from the suppliers specified in the supply plan for Medical Oxygen issued by MoH&FW, Gol vide letter dated 21.04.2021 shall be made to all the Gol Hospitals, GNCTD Hospitals & Private Hospitals operating in NCT of Delhi as per the allocation order issued by GNCTD under the overall supervision and control of Shri Ashish Verma, IAS, OSD (H&FW), GNCTD.
3. Shri Ashish Verma, IAS, OSD (H&FW), GNCTD shall be assisted by two senior officers Shri Vijay Bidhuri, IAS, MD, DTC, GNCTD and Shri Udit Prakash Rai, IAS, Special Secretary (H&FW), GNCTD.
4. Shri Udit Prakash Rai, IAS shall be responsible for ensuring smooth and seamless movement of tankers till the borders of Delhi and shall sort out and redress all the issues pertaining to the suppliers, States and Gol.

5. Shri Vijay Bidhuri, IAS shall be responsible for controlling, coordinating and facilitating the supply of Oxygen to Health establishments. A 24x7 Control Room shall function under Shri Vijay Bidhuri, IAS. The Control Room shall also operate a help desk manned by a SDM level officer and 8 other officers for redressing all the grievances and complaints received from the Govt Hospitals, GNCTD Hospitals and Private Hospitals within half an hour of the receipt of the grievances and complaints. If the grievances/ complaints received are not redressed within half an hour, then it shall be the responsibility of Shri Vijay Bidhuri, IAS to look into the said complaints / grievances and resolve the same. A detailed order constituting the help desks (which shall function 24x7) shall be issued by the Health Department, GNCTD.
6. Arrangements by Delhi Police: In order to monitor movement and control of Oxygen tankers, Police shall keep a record of entry and exit of tankers through various checkpoints and the same shall be conveyed to the control room immediately. Further, a Green Corridor shall be provided for all tankers from point of entry to the designated destination. Sh. Muktesh Chander, Special Commissioner of Police (OPS), Delhi shall function as Nodal Officer and shall provide all help, support and security logistics in respect of movements of all tankers from the manufacturers sites to the various Govt Hospitals, GNCTD Hospitals and Private Hospitals as per the allocation orders issued by GNCT of Delhi from time to time.
7. Hospital Oxygen Audit Committee: All Hospitals shall appoint an audit committee for supervising and rationalizing the use of Medical Oxygen. The committee shall also collect data on usage and stock of Oxygen and shall furnish daily data and information as required by the Government from time to time. The Hospital shall also appoint nodal officers who shall be available round the clock for any matter relating to the coordination and redressal of grievances pertaining to supply of Medical Oxygen.

All officers/ authorities concerned shall ensure the strict enforcement of this order and shall also adequately inform and sensitize the field functionaries about these instructions for strict compliance, in letter and spirit.

In case any person is found violating the aforesaid instructions, the defaulting person(s) shall be proceeded against as per the provisions of section 51 to 60 of Disaster Management Act, 2005, Section 188 of IPC and other applicable laws.

  
22.4.21  
(Vijay Dev)

Chief Secretary, Delhi

**Copy for compliance to:**

1. Commissioner of Police, Delhi
2. Chairman, New Delhi Municipal Council
3. Sh. Muktesh Chander, Special Commissioner of Police (OPS), Delhi
4. Pr. Secretary (H&FW), GNCTD
5. Shri Ashish Verma, IAS, OSD (H&FW), GNCTD
6. Secretary(I&P) for wide publicity in NCT of Delhi
7. Commissioner (South DMC/East DMC/North DMC)

8. Shri Vijay Bidhuri, IAS , MD, DTC, GNCTD
9. Shri Udit Prakash Rai, IAS , Special Secretary (H&FW), GNCTD
10. All District Magistrates of Delhi
11. All District DCPs of Delhi
12. Director, DGHS, GNCTD
13. Directors/ MDs/MSs of all Government and Private Hospitals (Through Director, DGHS)
14. CEO, Delhi Cantonment Board

**Copy for kind information to:-**

1. Secretary to Hon'ble Lt. Governor, Delhi
2. Addl. Secretary to Hon'ble Chief Minister, GNCTD
3. Secretary to Hon'ble Dy. Chief Minister, GNCTD
4. Secretary to Hon'ble Minister of Health, GNCTD
5. Secretary to Hon'ble Minister of Revenue, GNCTD
6. Secretary to Hon'ble Minister of Labour, GNCTD
7. Secretary to Hon'ble Minister of Social Welfare, GNCTD
8. Secretary to Hon'ble Minister of Food & Supply, GNCTD
9. Spl. Secretary (UT), MHA, Gol
10. All Additional Chief Secretaries/Principal Secretaries/Secretaries/HODs of Government of NCT of Delhi
11. Addl. Chief Secretary (Power)/ State Nodal Officer, GNCTD
12. Addl. Chief Secretary (UD), GNCTD
12. Pr. Secretary (Home),GNCTD
13. Pr. Secretary (Revenue)-cum-Divisional Commissioner, GNCTD
14. All members of State Executive Committee, DDMA, GNCTD
15. System Analyst, O/o Divisional Commissioner, Delhi for uploading of the order on website – [ddma.delhigovt.nic.in](http://ddma.delhigovt.nic.in).
16. Guard file.